

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 23rd March, 2019

NO. LJ (B) 17/2019/105 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Smti Purnima K. Sangma, Asst. Director of Horticulture (MKT), SWGH, Ampati.	South West Garo Hills, Ampati	Deputy Commissioner, Ampati.
2.	Smti Sanghita P. Marak, BADO, Kalaichar, SWGH.	-do-	-do-
3.	Smti Minchi L.G. Momin, Agriculture Dev. Officer, SWGH, Ampati.	-do-	-do-
4.	Smti Z.R. Marak, CDPO, Betasing Block, SWGH, Ampati.	-do-	-do-
5.	Smti Iti D. Sangma, Agriculture Dev. Officer, SWGH, Ampati.	-do-	-do-
6.	Smti Trida B. Sangma, Tourist Officer , SWGH, Ampati.	-do-	-do-
7.	Dr. Bannie Balsrang M. Sangma, AH & Vety Officer, Zikzak C & RD Block, SWGH.	-do-	-do-

8.	Shri W.A. Sangma, Divisional Soil & Water Conservation Officer, SWGH, Ampati.	-do-	-do-
9.	Shri Don Felicient R. Marak, General Manager, DCIC, SWGH, Ampati.	-do-	-do-
10.	Shri Manju Hajong, Industrial Promotion Officer, DCIC, Ampati.	-do-	-do-
11.	Shri Tengtang Ch. Marak, Asst Executive Engineer, PWD (Roads), SWGH, Ampati.	-do-	-do-
12.	Shri Benjamin A. Sangma, District Housing Officer, Ampati.	-do-	-do-
13.	Shri Saljong A. Sangma, BADO, Ampati, SWGH.	-do-	-do-
14.	Dr. Tusengbirth Ch. Marak, AH & Vety. Officer, SWGH, Ampati.	-do-	-do-
15.	Shri R.N. Sangma, J.E, PHE, SWGH, Ampati.	-do-	-do-
16.	Shri George W. Momin, Supt. Of Fisheries, SWGH, Ampati.	-do-	-do-
17.	Smti Lily Siljak G. Momin, A.E.E., Water Resources, SWGH, Ampati.	-do-	-do-
18.	Dr. Nokman A. Sangma, AH & Vety. Officer, SWGH, Ampati.	-do-	-do-
19.	Shri Nilberstone Sangma, A.E.E, PWD (Roads), Mahendraganj, SEGH.	-do-	-do-
20.	Smti Rimse K. Sangma, District Forest Officer, Social Forestry, SWGH, Ampati.	-do-	-do-
21.	Smti Ruby Z. Das, Sub Divisional School Officer, SWGH, Ampati.	-do-	-do-



(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner/District Election Officer, South West Garo Hills, Ampati with reference to letter No. SWGHA/GNL/EL-I/2018/1583, Dt. 14.3.2019.
4. Personnel A.R (A) Department.
5. Election Department.
- ✓ 6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.